THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K. KHADILKAR): (a) and (b). Recognition of unions, except in such States where legislation exists for the purpose, is governed by the criteria appended to the Code of Discipline in Industry There have been some cases of delay and non-implementa tion, by the Managements, of the recommendations made for the recognition of Unions under the Code.

## Industries closed due to Labour trouble in States

4429 SHRI RAM BHAGAT PAS-WAN. Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether a number of Industries were closed down during 1972 in various States due to labour trouble, and
- (b) if so, the number of such Industries, State-wise, and the total loss of production?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K KHADILKAR); (a) and (b) Information is being collected and will be laid on the Table of the House when received.

# Russian Opposition to bring Bokaro Steel Plant under the Holding Company

4490. SHRI R. R. SINGH DEO. Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the attention of Government has been drawn to a report ina the 'Motherland" of the 27th September, 1972, stating that the Russians have opposed India's propossi to bring the Bokaro Steel Plant under the proposed Holding Comoany for the steel industries; and
- (b) whether the report has been carefully studied by the Government: and if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Yes. Sur

(b) What has been stated in this report is not correct.

# Trained Graduates and Post-Graduate Teachers Registered with Employment Exchange in Kerala

- 4431 SHRIMATI BHARGAVI THANKAPPAN. Will the Minister of LABOUR AND REHABILITATION be pleased to state:
- (a) the number of Trained Graduate and Post Graduate Teachers registered with the Employment Exchanges in Kerala,
- (b) the number of candidates who are registered for more than three years and how long it will still take to provide them with the employment, and
- (c) the positive steps proposed to be taken to absorb all such candidates?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R KHADILKAR) (a) to (c). Information is being collected from the State Government of Kerala and will be laid on the Table of the House when available

## Availability of Material for setting up a Steel Plant in Kerala

- 4432. SHRIMATI BHARGAVI THANKAPPAN. Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether material is available in abundance in many parts of Kerala for setting up a big steel plant in the State: and
- (b) whether Government propose to consider the question of formulating any scheme to set up a plant in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b). As stated on

30th November, 1972 in reply to Lok Sabha Starred Question No. 257, as a result of investigations carried out by the Geological Survey of India. reserves of about 44 million tonnes of Oxidised and Unexidised Ore withtotal-iron context ranging between 31 and 42 per cent have been estimated in four deposits at Cheruppa, Eliyettimala, Nanminds and Naduvallui in Kozhikode District of Kerala Investigation in the neighbouring Alampara deposit is in progress which is expected to be completed by the end of the field season 1972-73 A view on-exploitation of these deposits can be taken only after the investigation of the Alampara deposit has been completed and the report is received by Government

#### Working Population in Kerala

- 4433 SHRIMATI BHARGAVI THANKAPPAN Will the Minister of LABOUR AND REHABILITATION be pleased to state
- (a) the total working population of Kerala who are either in Government Service or in semi-Government Service under Central and State Governments; and
- (b) the total number of unemploy ed persons registered with the Em ployment Exchanges?

THE MINISTER OF LABOUR AND RFHABILITATION (SHRI R K KHADILKAR) (a) The available information is given in the statement below —

#### STATEMENT

According to the information collected through the Employment Market Information Programme of the Directorate General of Employment and Thaming the number of persons employed in Grovernment service and semi-Grovernment Service (Central and State) atc., in Kerala was as under ,—

Sector		Number of persons employed as on 31st March 1972		
		 -		
Central Government				48,465
State Government				1,88,031
Quasi Government* (Central and State)				81,074
Local Bodies				19 538
		_		
Tofai			•	3,37,108

\*Quasi Gov inm nt estal lishments comprise both Central Quasi and State Quasi establishments

(b) The number of job-seekers (all of whom are not necessarily unemployed) on the Live Register of the Employment Exchanges in Kerala on 31st October, 1972 was 4,34,165

#### ESI.C Hospitals in Kerala

- 4434 SHRIMATI BHARGAVI
  THANKAPPAN Will the Minister
  of LABOUR AND REHABILITATION
  be pleased to state
- (a) the number of Employees' State Insurance Hospitals in the State of Kerala at 'present,
- (b) the number of them being run in rented buildings and the total

monthly rent paid to the owners of these buildings, and

(c) the number of Hospitals proposed to be opened in the State in the next three years?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K KHADILKAR) The Employees' State Insurance Corporation have furnished the following information

- (a) Seven.
  - (b) Nil
- (c) Four